

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2024 in
CRL.L.P./55/2024(Filing No.)

State of Sikkim

Applicant

VERSUS

Bikash Majhi and Another

Respondents

Date : **26-02-2025**

CORAM: **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI,**
JUDGE

THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Applicant

Mr. S. K. Chettri, Additional Public Prosecutor.

For Respondents

Mr. N. Rai, Senior Advocate (Legal Aid Counsel).
Mr. Pradeep Tamang, Advocate.

Respondents present in person.

ORDER

Rai, J.

On the last date, i.e., on 09-12-2024, this Court had ordered that the Learned Additional Public Prosecutor shall make over the case papers pertaining to the instant matter to Learned Counsel for the Respondents.

It is submitted by Learned Senior Counsel for the Respondents today that the documents were made over to him only yesterday.

In view of the short period of time during which he was unable to examine the documents, he seeks short date to file his response to the I.A. No.01 of 2024.

Considered.

List on 12-03-2025.

Judge

26-02-2025

Judge

26-02-2025